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Title: Laid an explanatory statement showing reasons for immediate legislation by promulgation of the Specified Bank Notes (Cessation of Liabilities) Ordinance, 2016 (No.10 of 2016).

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Specified Bank Notes (Cessation of Liabilities) Ordinance, 2016 (No.10 of 2016).

[Placed in Library, See No. LT 6261/16/17]